GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO - 1864

TO BE ANSWERED ON- 19/12/2022

RGI AND NATIONAL COMMISSION FOR ST

1864. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the list of communities recommended by the Odisha Government for inclusion in the list of Scheduled Tribes during the last three years;
- (b) whether the Registrar General of India (RGI) and the National Commission for Scheduled Tribes has concurred with recommendation of Odisha Government for inclusion of above recommended communities in the Scheduled Tribes list:
- (c) if so, the details thereof and the current status of application especially Jhodia, Durua and Dora tribes of Odisha; and
- (d) if not, the reasons for non-inclusion and the process by which these communities will be included in the list of Scheduled Tribes?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI BISHWESWAR TUDU)

(a) to (d): Proposals have been received from State Government of Odisha for inclusion in the list of Scheduled Tribes including communities, Jhodia, Durua and Dora. However, no new proposal has been received during last three years.

The Government of India has approved the modalities for deciding the claims for inclusion in, exclusion from and other modifications in the Orders specifying lists of Scheduled Tribes. According to these modalities, only those proposals which have been recommended and justified by the State Government/UT Administration concerned, can be processed further. Thereafter, it has to be concurred with by the Registrar General of India (RGI) and the National Commission for Scheduled Tribes (NCST) before being considered for amendment legislation. All actions on the proposals are taken as per these approved modalities.
